

15

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 77/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 363/2017 With CA 263/2016 (Old)**

Coram:

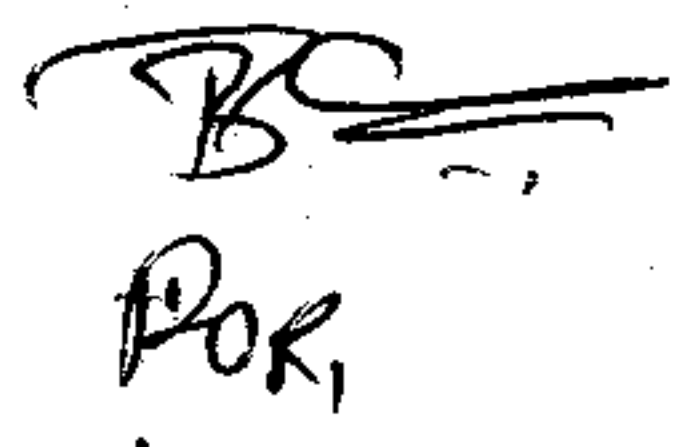
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Stone Sapphire (India) Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN K PAHWA	ADV.	PETITIONER	 POR, NAVIN K PAHWA
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of petitioner counsel to obtain ~~that very~~ clarification from the Hon'ble High Court, list the matter on 12.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.